



\$~3, 5, 26, 35 to 37, 43, 44 & 58 to 89

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 17715/2024 and CM APPL.75360/2024

(3) M/S VAYUPUTRA LOGISTICS PRIVATE LIMITED.....Petitioner

Through:

versus

COAL INDIA LIMITED & ORS.

.....Respondents

Through:

+ W.P.(C) 16200/2023 and CM APPL.65111/2023

(5) KNIGHTS TRANSCO PRIVATE LIMITEDPetitioner

versus

UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH
SECRETARY & ORS.

.....Respondents

+ W.P.(C) 16002/2022

(26) COL A. K. ARORA (RETD.) & ORS.Petitioners

versus

DIRECTORATE GENERAL RESETTLEMENT (DGR) & ANR.

.....Respondents

+ W.P.(C) 1932/2024

(35) BKD LOGISTICS PRIVATE LIMITEDPetitioner

versus

COAL INDIA LIMITED & ORS.

.....Respondents

+ W.P.(C) 2110/2024 and CM APPLs.8798/2024, 8800/2024

(36) BHASKAR EARTHMOVER PRIVATE LIMITED.....Petitioner

versus

COAL INDIA LIMITED AND ORS.

.....Respondents

+ W.P.(C) 2167/2024 and CM APPL.8965/2024

(37) MAA KARNI EARTHMOVER PRIVATE LIMITED.....Petitioner

versus

COAL INDIA LIMITED AND ORS.

.....Respondents

+ W.P.(C) 4270/2024 and CM APPLs.17493/2024, 17494/2024

(43) SAMARPAN LOGISTICS PVT LTDPetitioner

versus

W.P.(C) 17715/2024 and connected matters

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- COAL INDIA AND ORS.Respondents
- + W.P.(C) 4499/2024 and CM APPL.18402/2024
(44) TRISHIELD LOGISTICS PRIVATE LIMITEDPetitioner
versus
COAL INDIA LIMITED AND ORSRespondents
- + CONT.CAS(C) 110/2024
(58) KAPIL DEVPetitioner
versus
PENTANE LOGISTICS PRIVATE LIMITED & ORS.Respondent
- + CONT.CAS(C) 112/2024
(59) MOHINDER SINGHPetitioner
versus
LANCER LOGISTICS PRIVATE LIMITED & ORS.....Respondents
- + W.P.(C) 9491/2024 and CM APPL.38951/2024
(60) M/S SARVIJAY LOGISTICS PVT LTDPetitioner
versus
COAL INDIA LTD AND ORSRespondent
- + W.P.(C) 5236/2020 and CM APPLs.18871/2020, 22001/2021,
9433/2022, 25270/2022, 39818/2022, 54843/2023
(61) IB LOGISTICS PRIVATE LIMITEDPetitioner
versus
COAL INDIA LIMITED & ORS.Respondents
- + W.P.(C) 5470/2020 and CM APPL.19719/2020
(62) LN LOGISTICS PRIVATE LIMITEDPetitioner
versus
COAL INDIA LIMITED & ORS.Respondent
- + W.P.(C) 5237/2020 and CM APPL.18873/2020
(63) COL. YASHPAL SINGH SINDHU RETD & ORS.Petitioner
versus
COAL INDIA LIMITED & ORS.Respondent
Through:



- (71) PENTANE LOGISTICS PRIVATE LIMITEDPetitioner
versus
COAL INDIA LIMITED & ORS.Respondents
- + W.P.(C) 8228/2021 and CM APPLs.25519/2021, 7860/2023,
7861/2023, 7862/2023
- (72) RAJRA INTERNATIONAL PVT LTD AND ANR.....Petitioners
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UNION OF INDIA AND ORSRespondents
- + W.P.(C) 9281/2021 and CM APPLs.28857/2021, 28858/2021
- (73) M/S TRISPACE LOGISTICS PVT. LTD.Petitioner
versus
COAL INDIA LIMITED & ORS.Respondents
- + W.P.(C) 10123/2021 and CM APPL.31231/2021
- (74) M/S DPS LOGISTICS PVT. LTD.Petitioner
versus
COAL INDIA LIMITED & ORS.Respondents
- + W.P.(C) 14675/2022 and CM APPLs.44975/2022, 44977/2022
- (75) ROPAS LOGISTICS PRIVATE LIMITEDPetitioner
versus
COAL INDIA LIMITED & ORS.Respondents
- + W.P.(C) 3994/2023 and CM APPL.15534/2023
- (76) M/S BATALIK LOGISTICS PVT LTDPetitioner
versus
COAL INDIA LTD AND ORSRespondents
- + W.P.(C) 11424/2023 and CM APPLs.44446/2023, 44447/2023
- (77) M/S VETERANS LOGISTICS PRIVATE LTDPetitioner
versus
COAL INDIA LTD AND ORSRespondents
- + W.P.(C) 6086/2023 and CM APPLs.23898/2023, 36384/2023,
51101/2023, 2861/2024
- (78) MOHINDER SINGHPetitioner



- versus
M/S LANCER LOGISTICS PRIVATE LIMITED & ORS.
.....Respondents
- + W.P.(C) 6087/2023 and CM APPLs.23899/2023, 51074/2023,
4481/2024
(79) SHRI KAPIL DEV & ANR.Petitioners
versus
PENTANE LOGISTICS PRIVATE LIMITED & ORS.
.....Respondent
- + W.P.(C) 6097/2023 and CM APPLs.23915/2023, 27278/2023
(80) TASHILA LOGISTICS PRIVATE LIMITEDPetitioner
versus
UNION OF INDIA THROUGH MINISTRY OF COAL THROUGH
SECRETARY & ORS.Respondents
- + W.P.(C) 6118/2023 and CM APPLs.24024/2023, 27266/2023
(81) AJJHAL LOGISTICS PRIVATE LIMITEDPetitioner
versus
UNION OF INDIA & ORS.Respondents
- + W.P.(C) 11581/2023 and CM APPLs.45122/2023, 45123/2023
(82) SHIVSHAMBHU COAL CARRIERS PRIVATE LIMITED
.....Petitioner
versus
COAL INDIA LIMITED AND ORS.Respondents
- + W.P.(C) 12507/2023 and CM APPL.49364/2023
(83) HARNOOR LOGISTICS PRIVATE LIMITEDPetitioner
versus
COAL INDIA LIMITEDRespondent
- + W.P.(C) 12510/2023 and CM APPL.49375/2023
(84) VIRENDRA LOGISTICS PRIVATE LIMITEDPetitioner
versus
COAL INDIA LIMITED AND ORS.Respondents



Ms. Avshreya Pratap Singh Rudy, Sr. Panel Counsel, Mr. Kaushal Jeet Kait, GP, Ms. Usha Jamnal, Ms. Harshita Chaturvedi and Ms. Hepsiba Bobin, Advs. for R-3 and 4 in item no.64.

Mr. Jivesh Tiwari and Ms. Samiksha, GP for UOI in item no. 68.

Mr. Ripudaman Bhardwaj, CGSC, Mr. Kushagra Kumar, Mr. Abhinav Bhardwaj and Mr. Amit Kumar Rana, Advs. for UOI in item no.72.

Mr. Mukul Singh, CGSC, Ms. Ira Singh and Mr. Aryan Dhaka, Advs. for R-7/UOI in item no.77.

Mr. Amit Tiwari, CGSC, Ms. Ayushi Srivastava and Mr. Ayush Tanwar, Advs. for UOI in item nos.36, 37 and 75.

Ms. Shagun S. Chugh, SPC, Mr. Utsav A. Magotra and Ms. Nandita Mishra, Advs. for UOI in item no.5.

Mr. Shashank Dixit, CGSC and Mr. Rohit Gupta, Adv. in item no.5.

Mr. Santosh Kumar Pandey, Adv. for petitioners in item nos.43, 60, 65, 76, 77 and 88.

Ms. Anubha Bhardwaj, CGSC and Mr. Vishal Sharma, Adv. for UOI.

Ms. Radhika Dubey, CGSC, Mr. Obhirup Ghosh, Mr. Vivek Sharma, Advs. for UOI in item nos.3, 26, 43, 60, 61, 62, 67.

Ms. Bharti Raju, Sr. Panel Counsel for UOI in item nos.69, 70, 71.

Mr. Shashank Dixit, CGSC and Mr. Rohit Gupta, Adv. for UOI in item no.78.

Ms. Gauri Goburdhan, Adv. for UOI in item nos.35, 82 to 85 and 87.

Mr. Manish Mohan, CGSC, Mr. Jatin Teotia and Ms. Aishani Mohan, Adv. for Coal India in item nos.36 and 88.

Mr. Vikram Jetly and Ms. Shreya Jetly, Adv. for R-4 and 5 in item no.65.

Mr. Subhash Tanwar, CGSC and Mr. Amit Acharya, GP for UOI in item nos.35 and 44.

Mr. Balendu Shekhar, CGSC, Mr. Krishna Chaitanaya and Mr. Rajkumar Maurya, Advs. for UOI in item no.37.

Mr. Aatmaram N.S. Nandkarni, Sr. Adv., Dr. Harsh Pathak, Ms. Shaveta Choubey, Mr. Mohit Choubey, Mr. Sivardaor, Mr. Santosh Ravello, Mr. Sourav Gaur, Advs. for Coal India in item nos.35 to 37, 43, 44, 58 to 89.

Ms. Shweta Bharti, Mr. Shantnu Malik, Ms. Jyoti K. Chaudhary, Mr. Rohit Jolly, Mr. Yashodhara B. Roy, Ms. Bheeni Goyal, Ms. Darshita Sethia and Ms. Prakarti Srinivastava, Advs.

Ms. Archana Gaur, Ms. Ridhima Gaur and Ms. Ring Baliyan, Advs. for respondent in item no.80 (through v/c)

Mr. Varun Mishra, Sr. Panel Counsel and Ms. Chetanya Kapoor, Adv. for



UOI in item no.80 (through v/c)

Ms. Archana Surve, GP for UOI in item no.82 (through v/c)

Mr. Neeraj, SPC, Mr. Vedansh Anand, GP and Mr. Soumyadip Chakraborty, Adv. for UOI in item nos.48, 75, 84.

Mr. Satya Ranjan Swain, SPC, Mr. Rudra Paliwal, GP and Mr. Soumyadip Chakraborty, Advs. for R-4 and 5/UOI.

Mr. Vedansh Anand, GP for UOI in item nos.75, 84.

Mr. Varun Mishra, SPC for R-1 in item no.80.

Mr. Shoumendu Mukherji, SPC, Mr. Anirudh Ghosh and Ms. Megha Sharma, Advs. for UOI in item no.85.

Mr. Jagdish Chandra, CGSC and Mr. Shubham Kumar Mishra, Adv. for UOI in item no.87.

CORAM:

HON'BLE MR. JUSTICE SACHIN DATTA

ORDER

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23.01.2025

1. Vide order dated 14.11.2024, it was noticed that efforts are underway for an amicable resolution of the matter.
2. Learned counsel for the petitioner submits, that, a draft MOU, which addresses the concerns of the petitioner, has been forwarded by Coal India Ltd. to the Director General of Resettlement (DGR). However, DGR has not reverted to the Coal India Ltd. with regard thereto nor has taken the requisite decision.
3. Learned counsel appearing for the DGR submits that he has not been able to obtain any instructions from the DGR in the matter.
4. In the circumstances, let the concerned Joint Secretary in the Ministry of Defence join the proceedings (through video conferencing) on the next date of hearing.
5. Let an endeavour be made by the DGR to take the requisite decision pursuant to the MOU sent to it by Coal India Ltd.



6. List on 27.02.2025.
7. Subsisting interim orders to continue.

JANUARY 23, 2025/cl

SACHIN DATTA, J